

Chhattisgarh Sthaniya Kshetra Me Mai Ke Pravesh Par Kar (Sanshodhan) Adhiniyam, 2001

26 of 2001

CONTENTS

- 1. Short Title And Commencement
- 2. <u>Amendment Of Schedule I</u>
- 3. Amendment Of Schedule II

Chhattisgarh Sthaniya Kshetra Me Mai Ke Pravesh Par Kar (Sanshodhan) Adhiniyam, 2001

26 of 2001

Be it enacted by the Chhattisgarh Legislature in the Fifty-second Year of the Republic of India as follows:--

1. Short Title And Commencement :-

(1) This Act may be called the Chhattisgarh Sthaniya Kshetra Me Mai Ke Pravesh Par Kar (Sanshodhan) Adhiniyam, 2001 (No. 26 of 2001). (2) It shall come into force on the date of publication in the Official Gazette.

2. Amendment Of Schedule I :-

In entry 2 of Schedule I after word "paddy" words "and rice" shall be inserted.

3. Amendment Of Schedule II :-

In Schedule II-- (i) In entry 57 for number "5", number "30" shall be substituted. (ii) After entry 57 following entry shall be added: 58. Rice 20